

DIVISION BENCH

O-203

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/121(KB)2021
IVN.P (IBC)/1(KB)2024, IA(I.B.C)/34(KB)2023,
IA(I.B.C)/1003(KB)2023, IA(I.B.C)/170(KB)2024,
IA(I.B.C)/67(KB)2023, IVN.P (IBC)/20(KB)2023,
IA(I.B.C)/45(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	TIKMANI STEEL TRADING COMPANY VS IMPERIAL TUBES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Swatarup Banerjee, Adv.] For the Applicant in IA 20/2023
Mr. Nirmalya Dasgupta, Adv.]
Mr. Jitendra Patnaik, Adv.]

Mr. Mainak Bose, Adv.] For the RP
Ms. Rachna Ancharia,] RP in person

Mr. Shaunak Mitra, Adv.] For CoC

Mr. Rishav Banerjee, Adv.] For the Applicant in IVN.P.1/2024
Mr. Dipto Sen, Adv.]

Mr. Anuj Singh, Adv.] In IVN.P.20/2023 and IVN.P.23/2023
Mr. Sohar Sen, Adv.]
Mr. Akash Dutta, Adv.]

O R D E R

1. Ld. Sr. Counsel / Counsel for the parties present.
2. **IVN.P (IBC)/1(KB)2024**-List the matter for continuation of arguments on **09/07/2024 at 4 P.M.**
3. **IVN.P (IBC)/20(KB)2023**- List the matter on **09/07/2024 at 3.30 P.M.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ